NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/56/2016

NAME OF THE PETITIONER(S)

: OFS Industries Pvt Ltd & Another

NAME OF THE RESPONDENT(S)

: First City Capital Investments Ltd & 15 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. DHANALAKSHMI

for Mr. P. THIAGARAJAN

FOR 4th RESPONDENT

15/6/12

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FOR K.P. SANJSEU KUMAR

FOR PETITIONERS 142

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<u>ORDER</u>

Mr. Aditya, Counsel for Petitioner present. Ms. K. Dhanalakshmi, Proxy Counsel for R-4, R-7 and R-8 present. No representation on behalf of other Respondents. During the last hearing, the Counsel for Petitioner filed one I.A. 92/2017 with regard to which the Respondents were directed to file counter. Counsel for R-4, R-7 and R-8 pray time to file the counter. At request, time is enlarged. Counter shall be filed within 2 weeks by providing a copy to the other side and if any rejoinder is to be filed by the Petitioner, he can file the same within seven days thereafter. Matter is posted for final arguments. The IA shall also be taken up at the time of final arguments. **Put up on 28.07.2017 at 10.30 A.M.**

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)

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